

Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 10th September, 1963, agreed to the following amendment made by the Lok Sabha at its sitting held on the 16th August, 1963, in the Limitation Bill, 1963:—

*Enacting Formula*

That at page 1, line 1, for the words "Thirteenth Year" the words "Fourteenth Year" be substituted.'

- (ii) 'In accordance with the provisions of rule 101 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 10th September 1963, agreed to the following amendment made by the Lok Sabha at its sitting held on the 28th August, 1963, in the Special Marriage (Amendment) Bill, 1963:—

*Enacting Formula*

That at page 1, line 1, for the words "Thirteenth Year" the words "Fourteenth Year" be substituted.'

- (iii) 'In accordance with the provisions of rule 185 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 10th September, 1963, agreed without any amendment to the Warehousing Corporations (Amendment) Bill, 1963, which was passed by the Lok Sabha at its sitting held on the 23rd August, 1963.'
- (iv) 'In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of

Business in the Rajya Sabha, I am directed to enclose a copy of the Drugs and Magic Remedies (Objectionable Advertisements) Amendment Bill, 1963, which has been passed by the Rajya Sabha at its sitting held on the 10th September, 1963.'

12.44 hrs.

**BILL AS PASSED BY RAJYA  
SABHA LAID ON THE TABLE**

**Secretary:** Sir, I lay on the Table of the House the Drugs and Magic Remedies (Objectionable Advertisements) Amendment Bill, 1963, as passed by Rajya Sabha.

**COMMITTEE ON ABSENCE OF  
MEMBERS**

**SIXTH REPORT**

**Shri Khadiolkar (Khed):** Sir, I beg to present the Sixth Report of the Committee on Absence of Members from the Sittings of the House.

12.45 hrs.

**DISCUSSION RE: SUGAR  
SITUATION—Contd.**

**Mr. Speaker:** We shall now take up further discussion of the sugar situation; the hon. Minister of Food and Agriculture is to reply now. There is a demand from Members of the Maharashtra that this concerns them most and that they had no opportunity. If five minutes can be given to them, has the Minister any objection?

**The Minister of Food and Agriculture (Shri Swaran Singh):** I have no objection. I am entirely in the hands of the House.

**Shri Hari Vishnu Kamath (Hoshangabad):** How much time remains?